

ITEM NO.802

Court 5 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.138139 of 2021 in Writ Petition(s)(Civil) No(s).941/2021

ALL INDIA ASSOCIATION OF JURISTS & ANR.

Petitioner(s)

VERSUS

HIGH COURT OF UTTARAKHAND & ORS.

Respondent(s)

Date : 08-11-2021 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.
Mr. Sriram P., AOR
Mr. M.S.Vishnu Shankar Adv
Ms. Shubhangi Jain, Adv.
Ms. Prerna Robin, Adv.

For Respondent(s) Mr. Sanjeev Malhotra, AOR
Mr. Mukesh K. Giri, AOR
Mr. Arjun Garg, AOR
Mr. T. G. Narayanan Nair, AOR
Mr. Malak Manish Bhatt, AOR
Mr. S. N. Bhat, AOR

UPON being mentioned the Court made the following
O R D E R

I.A.No.138139 of 2021:

List on 06.12.2021.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master